

SPECIAL BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/140(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH AUGUST, 2023, 02:00 P.M

IN THE MATTER OF	L&T FINANCE LIMITED VS UJJAL KUMAR UPADHAYA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Zeeshan Haque, Adv.] For Ujjal Kumar Upadhaya
Mr. Ram Maroo, Adv.]

ORDER

1. Ld. Counsel for the Applicant present.
2. In view of the order dated 25.01.2023, list this matter on **16.10.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**